

States, what are the names of the States and what is the reason for the delay?

SHRI SONTOSH MOHAN DEV: The smaller States are mostly UTs and those States which are having a population of less than 10.0 million. I do not have the names of those particular States. I can lay it on the Table of the House. The reasons for delay is that we have already published the household language.

The information about mother tongue and two other languages known from the individual slip is being compiled and will be made available by the end of this year.

PROF. NARAIN CHAND PARASHAR : In view of the hon. Minister's reply, I may that it does not become clear whether the number of mother-tongues is taken as such, or the number of languages spoken individually. I want to know whether the number of mother-tongues written in the Census for the country as a whole and for various States has been determined. Secondly, I would like to know whether the hon. Minister would give a definite date, that is, in the month of October or November, by which this would be published so that those who are speaking other languages are able to get economic benefit attached to their development.

SHRI SONTOSH MOHAN DEV: As I said, we have already published the household languages. The form itself says the mother-tongue and two other languages spoken by a person in a particular State. Individual slips have been compiled for each State. It is huge in number and it will take time and one of the basic reasons of compilation is also to give economic benefit to smaller languages spoken and I can assure the hon. Member that by the end of this year, that is, 31st December, we will be able to publish it and proper care will be taken for the development of the smaller languages spoken.

SHRI HAREN BHUMIJ: Sir, Assam is a miniature India. Apart from Bengali and Hindi languages speaking people there are

tea and ex-tea garden labourers tribes who constitute 1/4th of the total population in the State of Assam. They speak in their own colloquial language, namely 'Sadni'. Though they have adopted Assamese language, they speak their own language, that is, 'Sadni'. Sir, at the time of preparation of the Census list, I would like to know whether it would be the endeavour of the Government to give clear instructions to the enumerators to ensure that 'sadni' language speaking people in Assam are also incorporated in the Census List.

SHRI SONTOSH MOHAN DEV: Sir, unfortunately, in Assam we could not hold the Census last time. But for the forthcoming Census, we are in correspondence with the State Government and we hope we will be able to Conduct the Census for that State. When Census operation is done the suggestion of the hon. Member will be taken into consideration.

[*Translation*]

Recruitment of Youth From Jaisalmer and Barmer District

*353. **SHRI VIRDHI CHANDER JAIN:** Will the Minister of DEFENCE be pleased to state:

(a) whether Union Government propose to lower the minimum educational qualification from matriculation to pass in middle class for recruitment to armed forces for the youths from Jaisalmer and Barmer districts, as there has been considerable increase in unemployment in these districts due to continuous drought in the last five years;

(b) if so, the details thereof and when it is likely to be done; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). Recruitment and dis-

dispensations in the eligibility criteria are not based on obtaining unemployment in any part of the country. However, to provide equal opportunity to otherwise eligible candidates of given areas who may be lacking in the minimum educational qualifications merely because of the lack of educational facilities in their areas, certain dispensations are notified, from time to time, for specified periods, in respect of candidates from such areas. In this background it has been decided to lower the minimum educational qualifications in respect of the Normal Entry Rate (NER) category from Matriculation to VIII Class pass for recruitment to the Army. This will *inter alia* cover youths hailing from the border tehsils of Jaisalmer and Barmer Districts. This relaxation is effective from 1-4-1989 for a period of 3 years.

(c) Does not arise.

SHRI VIRDHI CHANDER JAIN : Mr. Speaker, Sir, I welcome the concession relating to lowering of minimum educational qualification from Matriculation to VIII Class and thank the Government for it. This concession has been given in some border tehsils of Barmer and Jaisalmer districts. Since the entire area of Barmer and Jaisalmer districts is famine affected, this concession should be extended to all the areas of these two districts. I would like to know the views of the hon. Minister in this regard. Secondly, I would like to know the names of other places to which this concession would be extended.

THE MINISTER OF DEFENCE (SHRI K.C. PANT): Mr. Speaker, Sir, the Zonal Recruiting Office is located at Ajmer in Rajasthan. Besides there are four other Recruitment Offices at Jodhpur, Alwar, Kota and Jhunjhunu. The Government Policy in this regard is to give an opportunity to the people from all parts of the country to join the armed forces. People are recruited from all parts of the country and ratio has been fixed according to the recruitable male population. The recruitment quota of every state is fixed on the basis of recruitable male population of that state. I have observed that the quota

fixed for recruitment to the Armed Forces from Rajasthan in the last four years has been availed of fully. Therefore, the doubts of the hon. Member that the number of persons recruited from Rajasthan is less than the quota fixed for the State are ill-founded.

SHRI VIRDHI CHANDER JAIN: Mr. Speaker, Sir, I did not say that less people were being recruited from that area, but I want that since it is a border area and is also famine affected, maximum people from that area should be recruited, so that the employment problem of that area could be solved and their financial position could also be strengthened. Therefore, I would like to know as to what steps are being taken by the Government recruit more jawans from that area?

SHRI K.C. PANT: You also have appreciated the present concession being given in that area.

SHRI MOHD. AYUB KHAN (Jhunjhunu) : Mr. Speaker, Sir, as you know, Rajasthan has a glorious history of bravery. Every person of Rajasthan feels proud in joining the Army. Keeping in view the bravery of the people of Rajasthan, will the hon. Minister state whether Government has any proposal to organise Fouji Melas in Rajasthan in the near future? if so, when such melas will be organised in Sikar and Jhunjhunu?

SHRI K.C. PANT : Recruitment meals are organised where they are necessary. So far as the question of Jhunjhunu is concerned, Branch Recruiting Office is already there. Therefore, the question of organising recruitment mela there does not arise.

SHRI RAM NAGINA MISHRA: Mr. Speaker, Sir during his tour of some districts of eastern Uttar Pradesh, the hon. Minister had visited Deoria district also. This area has been neglected for quite a long time. Many people of that area had sacrificed their lives during the freedom struggle. Today, a large

number of eligible youngmen are available there to join the Army. They have been continuously demanding to open a recruiting office in that area. Therefore, I would like to know from the hon. Minister whether there is any proposal to open a Branch Recruiting Office in Deoria to recruit the youngmen from the eastern region?

SHRI K.C. PANT: I have a sympathetic view about what the hon. Member has said. I know that there is unemployment problem in eastern Uttar Pradesh but as per the present recruitment policy, Branch Recruitment Offices are opened at different places on the basis of population. There are, perhaps, nine Branch Recruitment Offices in Uttar Pradesh. If there is any possibility of opening new offices on the basis of population, the Government may consider that. Equal treatment is given to all parts of the country in this regard so that all people may get equal opportunity.

SHRI RAM NAGINA MISHRA : I have come to know that earlier a Branch Recruitment Office was there, which was closed subsequently.

SHRI K.C. PANT: I will look into it.

[English]

SHRI S. JAIPAL REDDY: Sir, an hon. Member is sitting on the floor and talking....

PROF. MADHU DANAVATE: The floor is better suited for them.

SHRI S. JAIPAL REDDY: I was anxious about raising the status of Congress (I) members in their own Party. [Interruptions]

[Translation]

MR. SPEAKER : I think Shri Kumaramangalam has expressed his thanks.

[English]

SHRI SYED SHAHABUDDIN: Mr.

Speaker, Sir, the hon. Minister has very rightly emphasised the concept of equality of opportunity for various parts of the country in matters of recruitment to the Armed Forces. Now those concessions are given to border districts of Rajasthan because, I presume, there is educational backwardness in those areas. I would like to know from the hon. Minister, whether as a matter of principle, similar concessions shall be given to any other district or tehsils in the country which are equally backward from the educational point of view.

SHRI K.C. PANT: Yes, there are several areas where concessions have been given and I will mention some of them. Concessions in physical standards as well as with respect to educational standards, which the hon. Member asked, have been given. For instance, in the educational standard dispensation from 10th class to 8th class is given to Muslims from Jammu and Kashmir, Sikhs (M & R) Khaim Khanis from Rajasthan, Adivasis from Maharashtra and Orissa .

In respect of regional physical standards also, for instance in Western Himalayas or Eastern Himalayan region, concessions are given. In some regions, concessions are given with respect to height, in some regions with respect to chest and in some regions with respect to weight. I have got the details transcending to two pages.

Target for Atomic Power Generation

*354. SHRI CHANDRA PRATAP NARAIN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the proposed target for generation of atomic power by the 2000 A.D.

(b) since when has this target been planned;

(c) whether the indigenisation of Atomic Energy Programme has been given due importance; and